

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Petition(s) for Special Leave to Appeal (C) No(s). 31777/2017

KAUSAR AZAM

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.111747/2017-CONDONATION OF DELAY
IN FILING and IA No.111751/2017-EXEMPTION FROM FILING O.T. and IA
No.111749/2017-CONDONATION OF DELAY IN REFILING)

Date : 21-02-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Abhishek Agarwal, AOR

For Respondent(s)

Mr.Yashwant Singh Yadav,Adv.

Mr. Sahil Bhalaik, AOR

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos.1 & 4, but
no one has entered appearance on their behalf.

The respondent No.2 shall be at liberty to file the counter
affidavit within a period of four weeks.

Await the return of service of notice already issued to the
respondent No.3.

List the matter again on 13.04.2018.

SANJAY PARIHAR
Registrar

SB